

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/218/2024 BLAPL/1642/2024	BHAGABAN SAHOO @ SARKARI VS STATE OF ODISHA	DEBASNAN DAS VS	JODAPADAR /54 /2022 SPECIAL JUDGE, PURI(Puri) TR/0000076/2022
2	D-BLAPL/3067/2024 BLAPL/1643/2024	DEVENDRA SINGH VS STATE OF ODISHA	JULU KHANSAMA VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000052/2023
3	D-BLAPL/3232/2024 BLAPL/1644/2024	SANTOSH KUMAR DORA @ SANTU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /564 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000211/2023
4	D-BLAPL/3487/2024 BLAPL/1645/2024	DHIRENDRA HARIJAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	DABUGAM /198 /2023 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000063/2023
5	D-BLAPL/3722/2024 BLAPL/1646/2024	SANJAYA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /846 /2023 J.M.F.C,BUGUDA(Ganjam) GR/0000826/2023
6	D-BLAPL/3767/2024 BLAPL/1647/2024	SUBHENDU BISWAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000016/2023
7	D-BLAPL/4534/2024 BLAPL/1648/2024	SANTOSH ROUTRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /16 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000002/2024
8	D-BLAPL/4045/2024 BLAPL/1649/2024	ROJI BIBI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000034/2024
9	D-BLAPL/4600/2024 BLAPL/1650/2024	BASANTA TAJAN VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /91 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGAR GR/0000392/2023
10	D-BLAPL/4298/2024 BLAPL/1651/2024	SURYAM BHABASAGAR VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /443 /2023 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000486/2023
11	D-BLAPL/4622/2024 BLAPL/1652/2024	BABUL @ AKSHYA KUMAR NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	CHANDANPUR /332 /2023 NYAYADHIKARI,PURI(Puri) GR/0000644/2023

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12	D-BLAPL/4349/2024 BLAPL/1653/2024	SARATHI NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /448 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000070/2023
13	D-BLAPL/4710/2024 BLAPL/1654/2024	BABULAL BIBHAR VS STATE OF ODISHA	GOURA HARIJAN VS	MUDANPUR RAMPUR /113 /2022 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000135/2022
14	D-BLAPL/4668/2024 BLAPL/1655/2024	PRADEEP SAHU VS STATE OF ODISHA	DEBASIS MISHRA VS	BADABAZAR /245 /2020 1ST A.D.J.,BERHAMPUR(Ganjam) Spl/0000045/2020
15	D-BLAPL/4785/2024 BLAPL/1656/2024	PARAMESWAR GOUD VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /204 /2022 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000452/2022
16	D-BLAPL/4884/2024 BLAPL/1657/2024	SIRAJ KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	JAIPATNA /288 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000382/2023
17	D-BLAPL/5064/2024 BLAPL/1658/2024	PARAMANANDA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GAISILET /233 /2023 S.D.J.M.,PADAMPUR(Bargarh) GR/0001303/2023
18	D-BLAPL/4967/2024 BLAPL/1659/2024	KALIA @ ARTABANDHU PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	BANKI /166 /2021 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000074/2021
19	D-BLAPL/5089/2024 BLAPL/1660/2024	SARAT BEHERA VS STATE OF ODISHA	MAHES DAS VS	BHARATPUR PS /51 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000042/2024
20	D-BLAPL/5099/2024 BLAPL/1661/2024	BIKASH CHANDRA DAS @ BAPUN VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BALUGAON P.S. /137 /2023 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000385/2023
21	D-BLAPL/5119/2024 BLAPL/1662/2024	NIRANJAN NAYAK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /6 /2024 J.M.F.C.,ODAGAON(Nayagarh) GR/0000011/2024
22	D-BLAPL/5216/2024 BLAPL/1663/2024	SASHIBHUSAN RANA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	KANTAMAL /96 /2016 ADDL.SESION JUDGE CUM SPL.JUDGE ST/0000020/2017
23	D-BLAPL/5167/2024	SUBASH @ SARAT CHANDRA PRADHAN	RABINDRANATH BARIK	SARANAKUL /115 /2023

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	BLAPL/1664/2024	VS STATE OF ODISHA	VS	ADDL. DIST. AND SESSION JUDGE, OD ST/0000122/2023
24	D-BLAPL/5388/2024 BLAPL/1665/2024	HARISH JAISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	JHARSUGUDA /348 /2017 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000092/2017
25	D-BLAPL/5418/2024 BLAPL/1666/2024	WAKIL SINGH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KODINGA /209 /2023 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000028/2023
26	D-BLAPL/5261/2024 BLAPL/1667/2024	NIRANJAN PRADHAN VS STATE OF ODISHA	SHANKAR PRASAD MISHRA VS	BOLANGIR TOWN /549 /2019 A.D.J.,BOLANGIR(Balangir) Spl/0000096/2019
27	D-BLAPL/5457/2024 BLAPL/1668/2024	MD.INTEJAR @ GULAM SARWAT VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BANGRIPOSI /359 /2023 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0001029/2023
28	D-BLAPL/5472/2024 BLAPL/1669/2024	BHAGABAN @ BHAGIRATHI JENA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	NANDIPADA /88 /2021 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000034/2022
29	D-BLAPL/5340/2024 BLAPL/1670/2024	BHUBAN KANHAR VS STATE OF ODISHA	KARUNAKAR NAYAK VS	KABISURYANAGAR /757 /2023 ADJ,KODALA(Ganjam) Spl/0000005/2023
30	D-BLAPL/5838/2024 BLAPL/1671/2024	PRAKASH CHANDRA BISWAL @ PRAKASH @ PAGALA @ NANDA VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /392 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000810/2023
31	D-BLAPL/5839/2024 BLAPL/1672/2024	PRAMOD BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000645/2023
32	D-BLAPL/5359/2024 BLAPL/1673/2024	DIBYA RANJAN BAGH @ LIPUN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	KIAKATA /68 /2023 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000019/2023
33	D-BLAPL/5843/2024 BLAPL/1674/2024	LIPU @ MANORANJAN BINDHANI VS STATE OF ODISHA	MAITRIJIT MOHANTY VS	SAHADEV KHUNTA /362 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000753/2023
34	D-BLAPL/5360/2024 BLAPL/1675/2024	CHAGALA @ LAMAN PATRA @ LAXMAN PATRA VS	JAJATI KESHARI KHUNTIA VS	BALIAPAL /39 /2008 SPL.JUDGE,BALASORE(Baleshwar)

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35	D-BLAPL/5846/2024 BLAPL/1676/2024	STATE OF ODISHA MOJAMMIL HUSSAIN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	Spl/0000145/2015 PLANTSITE /245 /2023 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) ST/0000247/2023
36	D-BLAPL/5854/2024 BLAPL/1677/2024	AAHSAN @ MD. EASHAN KHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PLANTSITE /93 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000332/2024
37	D-BLAPL/5562/2024 BLAPL/1678/2024	BIJAY SABAR VS STATE OF ODISHA	ASHOK DAS VS	GARBANDHA /88 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000105/2023
38	D-BLAPL/5577/2024 BLAPL/1679/2024	LALMOHAN SOREN VS STATE OF ODISHA	SK. ZAFARULLA VS	BAHALDA /130 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000006/2024
39	D-BLAPL/5882/2024 BLAPL/1680/2024	ROCKY KUMAR SAH @ SHA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	K.SINGHPUR /131 /2023 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rajnagar) GR/0000857/2023
40	D-BLAPL/5594/2024 BLAPL/1681/2024	KALIA @ LALAT KUMAR PANDIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /503 /2023 J.M.F.C,TANGI(Khordha) GR/0000435/2023
41	D-BLAPL/5968/2024 BLAPL/1682/2024	OM VEER SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /26 /2024 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE TR/0000024/2024
42	D-BLAPL/5615/2024 BLAPL/1683/2024	PABITRA KUMAR BEHERA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	LALBAG /294 /2020 C.J.M.,CUTTACK(Cuttack) ST/0000006/2023
43	D-BLAPL/5697/2024 BLAPL/1684/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000006/2024
44	D-BLAPL/5972/2024 BLAPL/1685/2024	JOGENDRA KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /26 /2024 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE TR/0000024/2024
45	D-BLAPL/5983/2024 BLAPL/1686/2024	JITENDRA JHANKAR @ AZAD VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /216 /2023 J.M.F.C, KOKSARA(Kalahandi) CT/0000222/2023

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46	D-BLAPL/5988/2024 BLAPL/1687/2024	JIBAN MANDAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	LAXMISAGAR P.S. /388 /2019 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0006524/2019
47	D-BLAPL/6010/2024 BLAPL/1688/2024	SAUMYA RANJAN PRUSTY VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	MANGALA BAG /50 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000119/2024
48	D-BLAPL/6011/2024 BLAPL/1689/2024	MANOJ @ MANORANJAN SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASARATHPUR /141 /2023 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000005/2024
49	D-BLAPL/6013/2024 BLAPL/1690/2024	DAGARA @ BIJAY DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /16 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000034/2024
50	D-BLAPL/6015/2024 BLAPL/1691/2024	RASHMI SUNANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	JAIPATNA /21 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala) Spl/0000010/2024
51	D-CMAPL/3705/2024 CMAPL/42/2024	RAMESWAR PATI VS BARGARH MUNICIPAL COUNCIL	ADV. VS	// () //
52	D-CMAPL/423/2024 CMAPL/43/2024	KANSALA DEI VS TAHASILDAR, HEMGIRI	ADV. VS	// () //
53	D-CMAPL/5579/2024 CMAPL/44/2024	SAHID KHAN VS STATE OF ODISHA	K.T.MUDALI VS	// () //
54	D-CMAPL/4942/2024 CMAPL/45/2024	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD. VS AJIT KUMAR SAHU	ADV. VS	// () //
55	D-CMAPL/3276/2024 CMAPL/46/2024	HAZARI KERKETTA VS UNION OF INDIA	SANKAR PRASAD PANI VS	// () //
56	D-CMP/8412/2024 CMP/171/2024	SURENDRA MOHANTY VS LAXMIPRIYA KHUNTIA	BIBEKANANDA BHUYAN VS	// 1ST ADDL.SESSIONS JUDGE,BHUBANE IA/0000001/2023
57	D-CMP/8711/2024	PANNAGA KETAKI	BHAWANI SANKAR PANIGRAHI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/172/2024	VS GOPA KETAKI	VS	CIVIL JUDGE (J.D.) DHARAMGARH(Kal
58	D-CMP/8728/2024 CMP/173/2024	MEENA DEVI PANCH VS SAROJ KUMARI SHUKLA	AMIT PRASAD BOSE VS	CS/0000182/2021 // ADDL. CIVIL JUDGE (SD),PURI(Puri)
59	D-CMP/8917/2024 CMP/174/2024	MAGUNI SAHOO VS GOLAP BEHERA	SURYAKANTA DASH VS	Os/0000078/1990 // 1ST ADJ,CUTTACK(Cuttack)
60	D-CMP/8896/2024 CMP/175/2024	BISHNUPRIYA PRADHAN VS RAM SUBRAMANYUM PRADHAN	LALITENDU MISHRA VS	CS/0000564/2023 // J.M.F.C.,G.UDAYAGIRI(Kandhamal)
61	D-CMP/8737/2024 CMP/176/2024	KAMALA GUNTHA VS AMIYA KUMAR MOHAPATRA	SURYAKANTA DASH VS	Mat/0000004/2023 // ADDL DISTRICT AND SESSIONS JUDGE
62	D-CONTC/8586/2024 CONTC/1316/2024	TAPATI DAS VS RAJANI JANI, O.A.S.	ADV. VS	RFA/0000002/2022 // ()
63	D-CONTC/7439/2024 CONTC/1317/2024	BHARATI PRASAD JENA VS M.S. ASWATHY S., I.A.S.	ADV. VS	// ()
64	D-CONTC/5962/2024 CONTC/1318/2024	RINA SAHU VS ALOK KAR, DIRECTOR, R AND R, EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// ()
65	D-CONTC/6972/2024 CONTC/1319/2024	MANOJ KUMAR DEHURI VS CHANCHAL RANA, I.A.S.	ADV VS	// ()
66	D-CONTC/7827/2024 CONTC/1320/2024	PANCHANAN MISHRA VS DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY., HOME DEPT.	PRINCE PATNAIK VS	// ()
67	D-CONTC/8495/2024 CONTC/1321/2024	DIGBIJAYA SAMANTARAY VS AMITA PATTNAIK, O.E.S.	ADV VS	// ()
68	D-CONTC/8496/2024 CONTC/1322/2024	RAJESH KUMAR PRADHAN VS	ADV VS	// ()

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69	D-CONTC/6713/2024 CONTC/1323/2024	AMITA PATTNAIK, O.E.S. SISIR KUMAR MOHANTY VS	ADV VS	// // ()
70	D-CONTC/7362/2024 CONTC/1324/2024	ASWATHY S., I.A.S. SANJAY KUMAR KANUNGO VS	ADV. VS	// // ()
71	D-CONTC/7364/2024 CONTC/1325/2024	ANU GARG, I.A.S. SANTOSH KUMAR ROUTRAY VS	ADV. VS	// // ()
72	D-CONTC/6109/2024 CONTC/1326/2024	SANGRAM KESHARI SWAIN, I.A.S. PRATAP KUMAR BHOI VS	ADV. VS	// // ()
73	D-CONTC/9028/2024 CONTC/1327/2024	ASUTOSH MISHRA, O.A.S. DR. MINAKSHI MISHRA VS	M/S. SUVALAXMI DEVI VS	// // ()
74	D-CONTC/8498/2024 CONTC/1328/2024	SHALINI PANDIT, I.A.S. SATYARTHA BISWAL VS	ADV VS	// // ()
75	D-CONTC/8284/2024 CONTC/1329/2024	ARAVINDA AGRAWAL, I.A.S. BIDYADHAR PATI VS	PRASANNA KUMAR SAHOO VS	// // ()
76	D-CONTC/8285/2024 CONTC/1330/2024	SATYABRATA SAHU, I.A.S. NIRUPAMA MALLICK VS	ADV VS	// // ()
77	D-CONTC/7764/2024 CONTC/1331/2024	DR. UMA SHANKAR MISHRA, C.D.M. AND P.H.O., GANJAM RAMESH RAUT @ RAMESH KUMAR RAUT VS	ADV VS	// // ()
78	D-CONTC/6943/2024 CONTC/1332/2024	KARUNAKAR BHUE, D.E.O, NUAPADA DEBENDRA KUMAR BADHAI VS	ADV. VS	// // ()
79	D-CRLA/5609/2024 CRLA/164/2024	ARAVIND AGRAWAL, I.A.S. SANJAY PARIDA @ SANJI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// KIJANGA /417 /2023 ADDL SESSIONS JUDGE, KUJANG(Jagats) Spl/0000061/2023

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80	D-CRLA/6535/2024 CRLA/165/2024	GOUTAM KUMAR NIAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BODEN /326 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000073/2023
81	D-CRLA/4960/2024 CRLA/166/2024	GOPAL SINGH VS STATE OF ODISHA	PARSURAM PANDA VS	MADHUPATNA /231 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000172/2019
82	D-CRLA/5122/2024 CRLA/167/2024	GYANARANJAN DAS @ BANTY VS STATE OF ODISHA	BISWORANJAN DALAI VS	TIRTOL /177 /2022 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000007/2022
83	D-CRLA/5780/2024 CRLA/168/2024	JITEN @ JITUN KANDI VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /138 /2019 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000065/2019
84	D-CRLA/6074/2024 CRLA/169/2024	SIPU@SIPUN MUKHI VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /90 /2018 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000045/2018
85	D-CRLMA/5142/2024 CRLMA/37/2024	GANESWAR CHIRGUN VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /158 /2014 DISTRICT AND SESSIONS JUDGE,SONEPUR CRA/0000024/2023
86	D-CRLMC/5408/2024 CRLMC/591/2024	PRADEEP RAJ KARAT VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	BALASORE VIGILANCE /30 /2013 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000005/2013
87	D-CRLMC/6038/2024 CRLMC/592/2024	DANAR@DANARDAN JUANGA VS STATE OF ODISHA	CHITTA RANJAN PATRNAIK VS	PANDAPADA /39 /2016 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000653/2016
88	D-CRLMC/3097/2024 CRLMC/593/2024	BIHARI BANDHU PALAI VS STATE OF ODISHA	ABHILASH MISHRA VS	PURI SADAR /251 /2023 EXECUTIVE MAGISTRATE,PURI(Puri) CRMC/0000327/2023
89	D-CRLMC/5043/2024 CRLMC/594/2024	TUNA NAIK@TUNA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NCB BHUBANESWAR /1 /2018 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000167/2018
90	D-CRLMC/3944/2024 CRLMC/595/2024	SHIKHA RANIWALA VS STATE OF ODISHA	Anupam Dash VS	MALGODOWN /148 /2022 J.M.F.C,CUTTACK(Cuttack) GR/0007039/2023
91	D-CRLMC/5921/2024	CHANDAN KUMAR PALLEI	SATYANARAYAN MISHRA	TIHIDI /219 /2019

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	CRLMC/596/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak) GR/0000877/2019
92	D-CRLMC/4722/2024 CRLMC/597/2024	PURUSHOTTAM SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /130 /2007 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALI GR/0000267/2007
93	D-CRLMC/5382/2024 CRLMC/598/2024	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	TALABANIA /110 /2022 S.D.J.M.,PURI(Puri) GR/0001709/2022
94	D-CRLMC/5245/2024 CRLMC/599/2024	BHURSI NAG@HRUSIKESH NAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	TUREIKELA /99 /2006 J.M.F.C.,KANTABANJI(Balangir) GR/0000350/2006
95	D-CRLMC/6044/2024 CRLMC/600/2024	DUKHISHYAM DHARUA@SHIBA@SHIVA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BELPARA /286 /2021 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000032/2022
96	D-CRLMC/5117/2024 CRLMC/601/2024	BAURIA@BAURI NAIK VS STATE OF ODISHA	PULAKESH MOHANTY VS	DHENKANAL SADAR /51 /2015 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000143/2015
97	D-CRLMC/5325/2024 CRLMC/602/2024	PRASANTA SUNA VS STATE OF ORISSA	JNYANANANDA PANDA VS	KESINGA /407 /2022 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000393/2022
98	D-CRLMC/5267/2024 CRLMC/603/2024	PRADEEP JENA@PRADEEP KUMAR JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE ICC/0000013/2023
99	D-CRLMC/5443/2024 CRLMC/604/2024	DEEPAK RANJAN PATNAIK VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	JEYPORE TOWN /388 /2023 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001352/2023
100	D-CRLMC/5154/2024 CRLMC/605/2024	DROUPADI SAHU@DROUPADI SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	ANGUL SADAR PS /199 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000321/2023
101	D-CRLMC/6284/2024 CRLMC/606/2024	SOURAVMOY DAS VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	JAJPUR ROAD /233 /2018 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000985/2018
102	D-CRLMC/5058/2024 CRLMC/607/2024	SUBHAKANTA SUARA VS	SOUMENDRA PATTANAIK VS	KOTPAD /156 /2022 J.M.F.C.,KOTPAD(Koraput)

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103	D-CRLMC/6444/2024 CRLMC/608/2024	STATE OF ODISHA RUSHI PRASAD NAHAK VS STATE OF ODISHA	DEVASHIS PANDA VS	GR/0000150/2022 BAIDYANATHPUR /317 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002192/2022
104	D-CRLMC/5998/2024 CRLMC/609/2024	JAGAN@BISWA BIJAYA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /97 /2020 A.D.J.,JJPUR(Jajapur) Spl/0000023/2020
105	D-CRLMC/4893/2024 CRLMC/610/2024	STATE OF ODISHA SUBASH CHANDRA MOHANTY VS	SOUMYA RANJAN DAS VS	JHARSUGUDA GRPS /31 /2009 A.D.J.,JHARSUGUDA(Jharsuguda) ST/0000121/2009
106	D-CRLMC/5681/2024 CRLMC/611/2024	STATE OF ODISHA PANDIT SAHU VS	JNYANANANDA PANDA VS	KESINGA /403 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) Spl/0000096/2023
107	D-CRLMC/6273/2024 CRLMC/612/2024	STATE OF ODISHA PRAMOD TANDIA VS	SURYAKANTA DWIBEDI VS	BAUNISUNI /45 /2020 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000015/2020
108	D-CRLMC/5933/2024 CRLMC/613/2024	STATE OF ODISHA SIBA CHARAN DAS@TUNA VS	KULDEEP MOHANTY VS	CHANDIPUR /100 /2013 S.D.J.M.,BALASORE(Baleshwar) CT/0002798/2013
109	D-CRLMC/6000/2024 CRLMC/614/2024	STATE OF ODISHA HARENDRA MOHAPATRA VS	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /212 /2015 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0002376/2015
110	D-CRLMC/4989/2024 CRLMC/615/2024	STATE OF ODISHA RADHAMOHAN SAHOO VS	RABI NARAYAN MOHANTY VS	MAHILA P.S.(BBSR) /48 /2015 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000026/2023
111	D-CRLMC/6468/2024 CRLMC/616/2024	STATE OF ODISHA DIPAK NAIK VS	SHYAM SUNDAR TRIPATHY VS	BIDANASI /135 /2023 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000407/2023
112	D-CRLMP/5272/2024 CRLMP/304/2024	STATE OF ODISHA GITAMINA RAY @ GEETA VS	CHANDAN SAMANTARAY VS	// (//
113	D-CRLMP/5336/2024 CRLMP/305/2024	STATE OF ODISHA BRAJA KISHORE PANDA VS STATE OF ODISHA	ALOK KUMAR DAS VS	// (//

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114	D-CRLMP/5275/2024 CRLMP/306/2024	SUCHISMITA PRADHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BALIPATNA /21 /2024) //
115	D-CRLMP/5657/2024 CRLMP/307/2024	AMULYA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	MARSHAGHAI /173 /2022) //
116	D-CRLMP/5341/2024 CRLMP/308/2024	SEEMA SATHPATHY VS STATE OF ODISHA	KARUNAKAR RATH VS	//0) //
117	D-CRLREV/6016/2024 CRLREV/88/2024	PREET@GURUPREET SINGH VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELPARA /13 /2024 1ST ADDL SESSIONS JUDGE CUM PO,C CRA/0000001/2024
118	D-CRLREV/4203/2024 CRLREV/89/2024	RANGADHAR KHUNTIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /179 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend CMC/0000185/2023
119	D-CRLREV/3563/2024 CRLREV/90/2024	SANJAY NAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	CHAMPUA /144 /2010 A.D.J.,CHAMPUA(Kendujhar) CRA/0000008/2019
120	D-CRLREV/5636/2024 CRLREV/91/2024	DIPTI KANTA BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	BETNOTI /15 /2013 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000038/2015
121	D-CRLREV/6080/2024 CRLREV/92/2024	NEELAKANTHA SAHU@NILAKANTHA SAHU VS STATE OF ODISHA(VIG.)	SANJAY KUMAR PRADHAN VS	VIGILANCE PS (BERHAMPUR) /12 /2019 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000006/2019
122	D-EXP/8529/2024 EXP/5/2024	M/S. ANHEUSER BUSCH INBEV INDIA LTD. VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	//) //
123	D-FAO/8483/2024 FAO/58/2024	BANABASI GAGARAI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000052/2022
124	D-LAA/6905/2024 LAA/2/2024	PRAFULLA KUMAR DIXIT VS SPECIAL LAND ACQUISITION OFFICER, S.E.C.L, WORKS, JHARSUGUDA	GOPINATH MISHRA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jhars IA/0000036/1991
125	D-LAA/6051/2024	SPECIAL LAND ACQUISITION OFFICER,NUAPADA	SWAYAMBHU MISHRA,A.S.C	//

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	LAA/3/2024	VS BRAJA SUNDAR PATEL	VS	CIVIL JUDGE (SD),NAWAPARA(Nuapada) LAR/0000008/2016
126	D-LAA/6049/2024 LAA/4/2024	SPECIAL LAND ACQUISITION OFFICER,NUAPADA VS GHANASHYAM PATEL	SWAYAMBHU MISHRA,A.S.C VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada) LAR/0000189/2017
127	D-LAA/6072/2024 LAA/5/2024	SPECIAL LAND ACQUISITION OFFICER,NUAPADA VS KUNDA NAG	SWAYAMBHU MISHRA,A.S.C VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada) LAR/0000205/2010
128	D-LAA/6063/2024 LAA/6/2024	SPECIAL LAND ACQUISITION OFFICER,NUAPADA VS TARADEI ADBANG	SWAYAMBHU MISHRA,A.S.C VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada) LAR/0000037/2014
129	D-LAA/6053/2024 LAA/7/2024	SPECIAL LAND ACQUISITION OFFICER,,NUAPADA VS KAIBAL KETKI @ GOUD	SWAYAMBHU MISHRA,A.S.C VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada) LAR/0000030/2017
130	D-LAA/5440/2024 LAA/8/2024	SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA VS NRUSINGHA PRASAD SUNDARAY	SWAYAMBHU MISHRA, A.S.C VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) LA/0000002/2010
131	D-LAA/5409/2024 LAA/9/2024	SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA VS ANNAPURNA SUNDARAY	SWAYAMBHU MISHRA, A.S.C. VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) LAR/0000001/2010
132	D-MACA/8865/2024 MACA/107/2024	PRATIMA SAHOO VS DEVI PRASAD SAHU	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000001/2010
133	D-MACA/5335/2024 MACA/108/2024	D.M.,NEW INDIA ASSURANCE COMPANY LTD., BALASORE VS SUKANTI MALLICK	G.P.DUTTA VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000114/2017
134	D-MACA/4168/2024 MACA/109/2024	SRIRAM GENERAL (HONDA) INSURANCE CO. LTD. VS JUTHIKA SETHI	G.P.DUTTA VS	// III MACT,PURI(Puri) MACT/0000409/2016
135	D-MACA/4164/2024 MACA/110/2024	DIV. MANAGER,NEW INDIA ASSURANCE COMPANY LIMITED. VS BHAGABATI SETHY	G.P.DUTTA VS	// I MACT,BALASORE(Baleshwar) Mac/0000372/2021
136	D-MACA/4161/2024 MACA/111/2024	DIVL. MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. VS	G.P.DUTTA VS	// 1ST MACT,CUTTACK(Cuttack)

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137	D-MACA/2677/2024 MACA/112/2024	ITISHREE SAHOO D.M., M/S. NATIONAL INSURANCE CO. LTD. VS SUBHALAXMI JENA	PRAKASH KUMAR MOHANTY VS	Mac/0000771/2019 // 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001043/2017
138	D-MACA/8037/2024 MACA/113/2024	JAYANTI MOHAPATRA VS DURYODHAN ROUT	MANMAYA KUMAR DASH VS	// II MACT,CUTTACK(Cuttack) MISCA/0000577/2018
139	D-MACA/8042/2024 MACA/114/2024	PRAHALLAD POI VS SUN TRAVELS, CHANDAKA, BBSR	MANMAYA KUMAR DASH VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000587/2020
140	D-MACA/8531/2024 MACA/115/2024	ASWINI KUMAR MUDULY VS THE PRINCIPAL, R.I.E. AND TECH, UNIT OF JRG EDUCATION TRUST	BISHNU BRATA SINGH VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000208/2018
141	D-MACA/8533/2024 MACA/116/2024	KANUNGO MANOJ KUMAR NAYAK VS MISSION DIRECTOR, NRHM DEPTT., HEALTH AND FAMILY WELFARE, ODISHA	BISHNU BRATA SINGH VS	// 4TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000016/2020
142	D-MACA/8525/2024 MACA/117/2024	DURYADHAN SAHU VS RANJAN SARDAR	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000047/2022
143	D-MACA/8484/2024 MACA/118/2024	AJAY KUMAR DEHURY VS SAI SRI VENKATA INFRA LOGISTICS, KAILASH SINGH	PRADEEP KUMAR MISHRA VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000162/2020
144	D-MATA/6730/2024 MATA/70/2024	NUTAN GAHAN VS SIMANCHAL PATRA	BINI MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000332/2021
145	D-MSA/7961/2024 MSA/9/2024	ODISHA STATE HOUSING BOARD VS ASHOK KUMAR KAR	DAYANANDA MOHAPATRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000014/2021
146	D-RPFAM/7860/2024 RPFAM/46/2024	RASHMI RANJAN PRADHAN VS MAHESWATA SAHOO	BALARAM NAYAK VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000038/2021
147	D-RPFAM/8391/2024 RPFAM/47/2024	DURGA CHARAN DEHURY VS BIBHUTI DEHURY	KASHINATH PATTANAIAK VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000075/2021

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148	D-RPFAM/9040/2024 RPFAM/48/2024	JANMEJAYA SAHOO VS SAHUKAR JEEVANI@ SONIA	DILIP KUMAR MISRA VS	// JUDGE,FAMILY COURT,JEYPORE(Korap Crp/0000133/2022
149	D-RPFAM/8410/2024 RPFAM/49/2024	BIREN PRADHAN VS JHLI PRADHAN	LAXMINARAYAN PATEL VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000189/2019
150	D-TRPCRL/5013/2024 TRPCRL/15/2024	PUJA SAHANI@ANUSAYA JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	ANANDAPUR /125 /2013 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000066/2023
151	D-WA/8988/2024 WA/261/2024	SHILALIPI PRADHAN VS STATE OF ODISHA	RAJDIPA BEHURA VS	// () //
152	D-WA/5996/2024 WA/262/2024	STATE OF ODISHA VS BINAPANI ROUT	ABHAYA KUMAR SHARMA, A.G.A. VS	// () //
153	D-WP(C)/8662/2024 WP(C)/4705/2024	ASWINI KUMAR BHOI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
154	D-WP(C)/8844/2024 WP(C)/4706/2024	TRITIA ADARKULIA VS STATE OF ODISHA	KIRTAN DANG VS	// () //
155	D-WP(C)/8849/2024 WP(C)/4707/2024	SANTOSH KUMAR MAHAKUR VS STATE OF ODISHA	KIRTAN DANG VS	// () //
156	D-WP(C)/8842/2024 WP(C)/4708/2024	BABRUBAHAN TRIPATHY VS STATE OF ODISHA	KIRTAN DANG VS	// () //
157	D-WP(C)/8710/2024 WP(C)/4709/2024	PRADIPTA KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
158	D-WP(C)/8931/2024 WP(C)/4710/2024	ZAFAR SAYEED AHMED VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
159	D-WP(C)/8657/2024	PRADEEP CHHATRA	SUKANTA KUMAR MISHRA	//

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	WP(C)/4711/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/8334/2024 WP(C)/4712/2024	SAGAR MOHAPATRA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
161	D-WP(C)/8342/2024 WP(C)/4713/2024	KABITA NAIK VS STATE OF ODISHA	KAMALAKANTA MOHANTY VS	// 0 //
162	D-WP(C)/8881/2024 WP(C)/4714/2024	UMAKANTI JAGAT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
163	D-WP(C)/8008/2024 WP(C)/4715/2024	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
164	D-WP(C)/8143/2024 WP(C)/4716/2024	KALICHARAN SATAPATHY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
165	D-WP(C)/5627/2024 WP(C)/4717/2024	RUDRA PRADHAN VS CHIEF GM, NATIONAL THERMAL POWER CORP. LTD., SUNDARGARH	DILIP KUMAR SAHU VS	// 0 //
166	D-WP(C)/6997/2024 WP(C)/4718/2024	HARA MOHAN JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
167	D-WP(C)/4935/2024 WP(C)/4719/2024	BISWANATH DAS VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
168	D-WP(C)/8880/2024 WP(C)/4720/2024	JANGYASENI SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
169	D-WP(C)/8847/2024 WP(C)/4721/2024	BHALABHADRA PATRA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
170	D-WP(C)/9152/2024 WP(C)/4722/2024	DAMBUDHA SABAR VS	MOHENDRA KUMAR MOHAPATRO VS	// 0

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171	D-WP(C)/6763/2024 WP(C)/4723/2024	STATE OF ODISHA BIDYADHAR BALIARSINGH@BALIARSINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	// // 0 //
172	D-WP(C)/9155/2024 WP(C)/4724/2024	TUSI KESHARI CHINAGUN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
173	D-WP(C)/6786/2024 WP(C)/4725/2024	JAGANNATH SATAPATHY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
174	D-WP(C)/8939/2024 WP(C)/4726/2024	BAJRANGLAL AGRAWAL VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS JUGALA KISHORE PANDA,,S.S. DASH,B KARNA,	// 0 //
175	D-WP(C)/7586/2024 WP(C)/4727/2024	RAMAKANTA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
176	D-WP(C)/8940/2024 WP(C)/4728/2024	MANOJ KUMAR LATH VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// 0 //
177	D-WP(C)/9230/2024 WP(C)/4729/2024	CHITTARANJAN NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
178	D-WP(C)/7482/2024 WP(C)/4730/2024	SUNITA KUMARI SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
179	D-WP(C)/8909/2024 WP(C)/4731/2024	MD SABBIR VS STATE OF ODISHA	RITA SINGH VS	// 0 //
180	D-WP(C)/9073/2024 WP(C)/4732/2024	BALARAM KHETI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
181	D-WP(C)/7962/2024 WP(C)/4733/2024	BISHNU PRASAD RATH VS COMMNR. OF CT AND GST, CUTTACK	SANDEEP RATH VS	// 0 //

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182	D-WP(C)/8814/2024 WP(C)/4734/2024	RAJENDRA PRASAD LATH VS BARGARH MUNICIPAL COUNCIL	BIGYAN KUMAR SHARMA VS	// 0 //
183	D-WP(C)/8406/2024 WP(C)/4735/2024	RASEDA KHANUM VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
184	D-WP(C)/8485/2024 WP(C)/4736/2024	SUNIL KUMAR JOSHI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
185	D-WP(C)/9322/2024 WP(C)/4737/2024	TARANI MAHARANA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
186	D-WP(C)/6739/2024 WP(C)/4738/2024	BHAGIRATHI GANTAYAT VS COMMISSIONER OF ENDOWMENTS, BBSR.	MANMAYA KUMAR DASH VS	// 0 //
187	D-WP(C)/8487/2024 WP(C)/4739/2024	BRUNDABAN MAHAKUR VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
188	D-WP(C)/8743/2024 WP(C)/4740/2024	MINARVA MOHANTY VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
189	D-WP(C)/8663/2024 WP(C)/4741/2024	DURYODHAN GURU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
190	D-WP(C)/8933/2024 WP(C)/4742/2024	NIRAJ KUMAR KANSAL VS BARGARH MUNICIPAL COUNCIL	AMIT PRASAD BOSE VS	// 0 //
191	D-WP(C)/8906/2024 WP(C)/4743/2024	SUSHANT KUMAR MISHRA VS THE GOVT. OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
192	D-WP(C)/8680/2024 WP(C)/4744/2024	LALBABU GURU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
193	D-WP(C)/9054/2024	RASHES NAYAK	AMBUJA BANDHU PARIDA	//

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	WP(C)/4745/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/5997/2024 WP(C)/4746/2024	JAYANTI NATH SARMA @ JAYANTI NATH SHARMA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
195	D-WP(C)/8371/2024 WP(C)/4747/2024	JANAKILATA SAHOO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
196	D-WP(C)/6463/2024 WP(C)/4748/2024	AKSHYA KUMAR NANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
197	D-WP(C)/9345/2024 WP(C)/4749/2024	VILLAGE DEVELOPMENT COMMITTEE, MANAPADA, BARAGARH VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
198	D-WP(C)/8975/2024 WP(C)/4750/2024	SARITA BERIWAL VS BARGARH MUNICIPAL COUNCIL, BARGARH	AMIT PRASAD BOSE VS	// 0 //
199	D-WP(C)/8952/2024 WP(C)/4751/2024	GOBIND KUMAR AGRAWAL @ GOBIND RAM AGRAWAL VS BARGARH MUNICIPAL COUNCIL	AMIT PRASAD BOSE VS	// 0 //
200	D-WP(C)/8979/2024 WP(C)/4752/2024	SANJAY SWADIA VS BARGARH MUNICIPAL COUNCIL, BARGARH	AMIT PRASAD BOSE VS	// 0 //
201	D-WP(C)/8983/2024 WP(C)/4753/2024	HARI PRASAD AGRAWAL VS BARGARH MUNICIPAL COUNCIL, BARGARH	AMIT PRASAD BOSE VS	// 0 //
202	D-WP(C)/6286/2024 WP(C)/4754/2024	PRATAP CHANDRA MOHAPATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
203	D-WP(C)/8970/2024 WP(C)/4755/2024	SHYAMLAL AGRAWAL VS BARGARH MUNICIPAL COUNCIL, BARGARH	AMIT PRASAD BOSE VS	// 0 //
204	D-WP(C)/8950/2024 WP(C)/4756/2024	BIJAY KUMAR AGRAWAL VS	AMIT PRASAD BOSE VS	// 0

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205	D-WP(C)/8360/2024 WP(C)/4757/2024	BARGARH MUNICIPALITY OKIL PADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// // 0 //
206	D-WP(C)/8965/2024 WP(C)/4758/2024	MOHANLAL AGRAWAL VS BARGARH MUNICIPALITY, BARGARH	AMIT PRASAD BOSE VS JUGALA KISHORE PANDA,S.S. DASH,B KARNA,	// 0 //
207	D-WP(C)/8944/2024 WP(C)/4759/2024	PREM CHAND AGRAWAL VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// 0 //
208	D-WP(C)/8937/2024 WP(C)/4760/2024	PREM CHAND AGRAWAL VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// 0 //
209	D-WP(C)/5922/2024 WP(C)/4761/2024	SURESH KUMAR SAHU VS STATE OF ODISHA	AMRITA NAYAK VS	// 0 //
210	D-WP(C)/5892/2024 WP(C)/4762/2024	BIJAYA KUMAR CHHURIA VS STATE OF ODISHA	HIMANSU SEKHAR MISHRA VS	// 0 //
211	D-WP(C)/8641/2024 WP(C)/4763/2024	SAMARENDRA GIRI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
212	D-WP(C)/7550/2024 WP(C)/4764/2024	SHANTILATA ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
213	D-WP(C)/8375/2024 WP(C)/4765/2024	BITILATA SAHOO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
214	D-WP(C)/8381/2024 WP(C)/4766/2024	SACHIDANANDA PUJARI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
215	D-WP(C)/8364/2024 WP(C)/4767/2024	BABA ASTANATH JEE @ ASTANATH YOGI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //

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216	D-WP(C)/8421/2024 WP(C)/4768/2024	SAROJ KUMAR TRIPATHY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
217	D-WP(C)/9131/2024 WP(C)/4769/2024	PRAKASH KUMAR MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
218	D-WP(C)/8989/2024 WP(C)/4770/2024	BIKRAM KESHARI MISHRA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
219	D-WP(C)/8943/2024 WP(C)/4771/2024	BIBEK AGRAWAL VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// 0 //
220	D-WP(C)/8942/2024 WP(C)/4772/2024	BIBEK AGRAWAL VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// 0 //
221	D-WP(C)/9114/2024 WP(C)/4773/2024	ABHIRAM MALL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
222	D-WP(C)/9381/2024 WP(C)/4774/2024	NARAYAN GHADAI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
223	D-WP(C)/9038/2024 WP(C)/4775/2024	SANJUKTA PANDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
224	D-WP(C)/9076/2024 WP(C)/4776/2024	HADIBANDHU BEHERA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/6590/2024 WP(C)/4777/2024	DAMODAR PRATIHARI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
226	D-WP(C)/9078/2024 WP(C)/4778/2024	R.GHANASHYAMA @ GHASHYAM RAO VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
227	D-WP(C)/8370/2024	DHARAJYOTI ROUT	SATYAJIT SAMAL	//

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	WP(C)/4779/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/6969/2024 WP(C)/4780/2024	SADANANDA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
229	D-WP(C)/8379/2024 WP(C)/4781/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
230	D-WP(C)/9080/2024 WP(C)/4782/2024	SURESH KUMAR KEJRIWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
231	D-WP(C)/9335/2024 WP(C)/4783/2024	SAHEEDA BIBI VS STATE OF ODISHA	RAJANIKANTA DASH VS	// 0 //
232	D-WP(C)/9075/2024 WP(C)/4784/2024	MANJARI DEVI AGRAWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
233	D-WP(C)/9050/2024 WP(C)/4785/2024	JOGI BAIDYA VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	// 0 //
234	D-WP(C)/9003/2024 WP(C)/4786/2024	BHAJAGOBINDA DAS VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK	CHANDRAKANTA PRADHAN VS	// 0 //
235	D-WP(C)/9129/2024 WP(C)/4787/2024	DELIGHT LAYER PVT. LTD., BERHAMPUR VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
236	D-WP(C)/8785/2024 WP(C)/4788/2024	PRAKASH CHANDRA ROUSTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
237	D-WP(C)/9142/2024 WP(C)/4789/2024	BIJAY KUMAR MAJHI VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
238	D-WP(C)/9132/2024 WP(C)/4790/2024	M/S. BANISHREE SWAGATIKA PADHY, BBSR VS	ITISHREE TRIPATHY VS	// 0

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239	D-WP(C)/8630/2024 WP(C)/4791/2024	STATE TAX OFFICER, CT AND GST, BBSR I BHASKAR SUNDARAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //
240	D-WP(C)/5055/2024 WP(C)/4792/2024	AKSHAYA KUMAR PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
241	D-WP(C)/9103/2024 WP(C)/4793/2024	CHITTA RANJAN BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
242	D-WP(C)/8805/2024 WP(C)/4794/2024	BHABANI SANKAR NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
243	D-WP(C)/9317/2024 WP(C)/4795/2024	GOVIND PRASAD CHHAPADIA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
244	D-WP(C)/8809/2024 WP(C)/4796/2024	CHERUDHAR DEHURY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
245	D-WP(C)/8827/2024 WP(C)/4797/2024	SUDHANSU SEKHAR MOHANTY VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
246	D-WP(C)/8856/2024 WP(C)/4798/2024	ALEKHA PRASAD NAYAK VS STATE OF ODISHA	SURESH CHANDRA DASH VS	// 0 //
247	D-WP(C)/9320/2024 WP(C)/4799/2024	GOVIND PRASAD CHHAPADIA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
248	D-WP(C)/8935/2024 WP(C)/4800/2024	SHREE GOPAL GOSHALA, BARGARH VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// 0 //
249	D-WP(C)/8815/2024 WP(C)/4801/2024	BASANTA KUMAR DEHURY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //

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250	D-WP(C)/9085/2024 WP(C)/4802/2024	PANCHANAN SWAIN VS STATE OF ORISSA	ARUPANANDA GOSWAMY VS	// 0 //
251	D-WP(C)/5832/2024 WP(C)/4803/2024	PANKAJ KUMAR BEHERA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
252	D-WP(C)/9098/2024 WP(C)/4804/2024	GOPAL CHANDRA SAHOO VS STATE OF ORISSA	ARUPANANDA GOSWAMY VS	// 0 //
253	D-WP(C)/9083/2024 WP(C)/4805/2024	SADASIBA NAYAK VS STATE OF ORISSA	ARUPANANDA GOSWAMY VS	// 0 //
254	D-WP(C)/8993/2024 WP(C)/4806/2024	BAIJAYANTI NAYAK VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
255	D-WP(C)/7675/2024 WP(C)/4807/2024	DHIRENDRANATH BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
256	D-WP(C)/6472/2024 WP(C)/4808/2024	CHITARANJAN PARIDA VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	// 0 //
257	D-WP(C)/9462/2024 WP(C)/4809/2024	M.D. RAJA VS THE BRANCH MANAGER, HDB FINANCIAL SERVICES, GUJURAT	CHINMAYA KUMAR NAYAK VS	// 0 //
258	D-WP(C)/9337/2024 WP(C)/4810/2024	BISHNU PRASAD DHANUKA VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
259	D-WP(C)/9341/2024 WP(C)/4811/2024	SAHIL DHANUKA VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
260	D-WP(C)/9339/2024 WP(C)/4812/2024	RAMESH KUMAR DHANUKA VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
261	D-WP(C)/6059/2024	PRIYADARSHINI PATI	PRAMODA KUMAR MISHRA	//

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	WP(C)/4813/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/9259/2024 WP(C)/4814/2024	RAMABALLAVA PARIDA VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
263	D-WP(C)/7630/2024 WP(C)/4815/2024	SUSANTA KUMAR CHHOTRAY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
264	D-WP(C)/7818/2024 WP(C)/4816/2024	PRADIP KUMAR SAHU VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
265	D-WP(C)/8747/2024 WP(C)/4817/2024	T.JANARDAN RAO VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
266	D-WP(C)/9380/2024 WP(C)/4818/2024	M/S TATA STEEL LIMITED, KEONJHAR VS THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	ADITYA MISHRA VS	// 0 //
267	D-WP(C)/9306/2024 WP(C)/4819/2024	DASARATHA PATI VS COLLECTOR, BHADRAK	MD. GOLAM MADANI VS	// 0 //
268	D-WP(C)/8682/2024 WP(C)/4820/2024	GAGAN BIHARI PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
269	D-WP(C)/8750/2024 WP(C)/4821/2024	BHAGIRATHI DASH VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
270	D-WP(C)/6322/2024 WP(C)/4822/2024	BRAHMANANDA KAR VS SIBANI NANDA	NIRANJAN LENKA VS	// 0 //
271	D-WP(C)/6854/2024 WP(C)/4823/2024	ANSUMAN DAS VS ANJANA MOHANTY	JAGAJIBAN PRADHAN VS	// 0 //
272	D-WP(C)/8167/2024 WP(C)/4824/2024	ISHWAR LADI @ L. ISWAR RAO VS	SANJIB KUMAR BHANJADEO VS	// 0

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273	D-WP(C)/5640/2024 WP(C)/4825/2024	STATE OF ODISHA KEDAR SETHI VS	RANJIT MOHANTY VS	// // 0
274	D-WP(C)/9240/2024 WP(C)/4826/2024	STATE OF ODISHA SUBASH CHANDRA MISHRA VS	ARABINDA TRIPATHY VS	// // 0
275	D-WP(C)/291/2024 WP(C)/4827/2024	TELE COMMUNICATION, NEW DELHI MITU DALEI VS	PRAVAT KUMAR NAYAK VS	// // 0
276	D-WP(C)/8867/2024 WP(C)/4828/2024	STATE OF ODISHA JAGANNATH ANATH SEVASHRAM, MANGASPUR VS	KAILASH CHANDRA SAHOO VS	// // 0
277	D-WP(C)/9485/2024 WP(C)/4829/2024	GOVT. OF ODISHA JITEN KUMAR PUTHAL VS	MITHUN DAS VS	// // 0
278	D-WP(C)/5829/2024 WP(C)/4830/2024	STATE OF ODISHA THABIRA MEHER VS	BHOJARAJ SETHI VS	// // 0
279	D-WP(C)/8430/2024 WP(C)/4831/2024	STATE OF ODISHA ALEKH MEHER VS	ABHILASH MISHRA VS	// // 0
280	D-WP(C)/5930/2024 WP(C)/4832/2024	STATE OF ODISHA BANALATA MAHAPATRA VS	TRILOCHAN PANIGRAHI VS	// // 0
281	D-WP(C)/3402/2024 WP(C)/4833/2024	CHIEF ADMINISTRATOR, LORD JAGANNATH TEMPLE, PURI SHYAM SUNDAR HANSDAH VS	SANJAY KUMAR SAMANTARAY VS	// // 0
282	D-WP(C)/8367/2024 WP(C)/4834/2024	STATE OF ODISHA ISRAEL CHARAN SUNA VS	SATYAJIT SAMAL VS	// // 0
283	D-WP(C)/8012/2024 WP(C)/4835/2024	STATE OF ODISHA SURYA KANTI PATRA VS	MONALISA GHOSH VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/8378/2024 WP(C)/4836/2024	PANCHANANA MOHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
285	D-WP(C)/4267/2024 WP(C)/4837/2024	SANTOSH KUMAR JENA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
286	D-WP(C)/8929/2024 WP(C)/4838/2024	BHAKTA BAHADUR VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
287	D-WP(C)/7321/2024 WP(C)/4839/2024	JHADESWAR BERA VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
288	D-WP(C)/8358/2024 WP(C)/4840/2024	HEMOSAGAR ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
289	D-WP(C)/9128/2024 WP(C)/4841/2024	SUBHADRIKA NAYAK VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
290	D-WP(C)/8415/2024 WP(C)/4842/2024	PHULA BARIK @ FULA BARIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
291	D-WP(C)/6607/2024 WP(C)/4843/2024	SAROJ KANTA MOHAPATRA VS PRINCIPAL ACCOUNTANT GENERAL (A AND E), BBSR	SIDHESWAR MALLIK VS	// 0 //
292	D-WP(C)/6834/2024 WP(C)/4844/2024	ANDURU NAGAMANI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
293	D-WP(C)/9064/2024 WP(C)/4845/2024	HEMANTA KUMAR SETHI VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
294	D-WP(C)/8247/2024 WP(C)/4846/2024	CHANDARAY MAJHI VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
295	D-WP(C)/8287/2024	PRAFULLA KUMAR SAHU	PRASANNA KUMAR SAHOO	//

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	WP(C)/4847/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/6830/2024 WP(C)/4848/2024	JYOSTNA RANI DALEI VS THE BRANCH MANAGER, AXIS BANK, CUTTACK	JATADHARI BARIK VS	// 0 //
297	D-WP(C)/6483/2024 WP(C)/4849/2024	PEDDENTI SUNDAR RAO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
298	D-WP(C)/5036/2024 WP(C)/4850/2024	PRASANTA KUMAR MOHANTY VS OFFICE OF THE LOKAYUKTA, ODISHA	AMITABH MISHRA VS	// 0 //
299	D-WP(C)/8879/2024 WP(C)/4851/2024	BINOD CHANDRA TRIPATHY VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
300	D-WP(C)/8796/2024 WP(C)/4852/2024	SUSHANTA KUMAR GOUNTIA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
301	D-WP(C)/5907/2024 WP(C)/4853/2024	MANJUSA MISHRA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
302	D-WP(C)/6460/2024 WP(C)/4854/2024	PURNIMA PRIYADARSHINI VS ODISHA SMALL INDUSTRIES CORP. LTD., CUTTACK	SASWATI MOHAPATRA VS	// 0 //
303	D-WP(C)/9122/2024 WP(C)/4855/2024	MIRZA HAFIZUL BALG VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
304	D-WP(C)/6406/2024 WP(C)/4856/2024	RAMANI BARIK VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
305	D-WP(C)/8982/2024 WP(C)/4857/2024	BIBHUTI BHUSAN DAS VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
306	D-WP(C)/8795/2024 WP(C)/4858/2024	JITENDRIYA SAMAL VS	PRADEEP KUMAR MAHAPATRA VS	// 0

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307	D-WP(C)/9121/2024 WP(C)/4859/2024	STATE OF ODISHA SK ASRAFUL ISLAM VS	SITANSU MOHAN SINGH VS	// // ()
308	D-WP(C)/6162/2024 WP(C)/4860/2024	STATE OF ODISHA ABHISHEK MISHRA VS	ADISHA MOHANTY VS	// // ()
309	D-WP(C)/6595/2024 WP(C)/4861/2024	THE SUB COLLECTOR, OFFICE OF THE SUB COLLECTOR, BBSR SUDHANSU KUMAR DAS VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
310	D-WP(C)/6802/2024 WP(C)/4862/2024	THE AO LIFE INSURANCE COMPANY, BBSR SUDARSHAN MOHANTY VS	RAMDAS ACHARY VS	// // ()
311	D-WP(C)/8797/2024 WP(C)/4863/2024	STATE OF ODISHA RAJKUMAR PRADHAN VS	BIBHUTI BHUSAN CHOUDHURY VS	// // ()
312	D-WP(C)/8817/2024 WP(C)/4864/2024	STATE OF ODISHA BIJAY KUMAR DALBEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
313	D-WPCRL/5919/2024 WPCRL/17/2024	STATE OF ODISHA NILU BARAL VS	BHABANI SHANKAR DASPARIDA VS	// // / /0 ()
314	D-ABLAPL/2913/2024 ABLAPL/2219/2024	STATE OF ODISHA NIRANJAN BEHERA VS	BIDYADHAR MANSING VS	// // SALIPUR /21 /2024 ()
315	D-ABLAPL/5180/2024 ABLAPL/2220/2024	STATE OF ODISHA SRIKANTA NAIK @ SRIKANT NAYAK VS	SUSHANTA HARICHANDAN VS	// // PURIGHAT /56 /2024 ()
316	D-ABLAPL/3760/2024 ABLAPL/2221/2024	STATE OF ODISHA PRADIPTA KUMAR BEHURA @ PADITA KUMAR BEHURA VS	DIPTIREKHA NANDA VS	// // SALIPUR /196 /2023 ()
317	D-ABLAPL/4121/2024 ABLAPL/2222/2024	STATE OF ODISHA GOVIND KUMAR SHARMA VS	S.N.PRADHAN VS	// // BRAHMANITARANG /126 /2023 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/5439/2024 ABLAPL/2223/2024	BALARAM SWAIN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	PARADEEP MODEL /42 /2024 () //
319	D-ABLAPL/4238/2024 ABLAPL/2224/2024	ITESH KUMAR DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //
320	D-ABLAPL/5489/2024 ABLAPL/2225/2024	DEBASHREE MOHANTY VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHADRAK TOWN /265 /2022 () //
321	D-ABLAPL/5515/2024 ABLAPL/2226/2024	KUNI @ RAJESH ROSHAN MISHRA VS STATE OF ODISHA	BISHWARANJAN SAHU VS	BANKI /63 /2024 () //
322	D-ABLAPL/4708/2024 ABLAPL/2227/2024	NASIRUN BIBI VS STATE OF ODISHA	SURYAKANTA DASH VS	JALESWAR /24 /2024 () //
323	D-ABLAPL/5552/2024 ABLAPL/2228/2024	ARUNA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /265 /2022 () //
324	D-ABLAPL/4744/2024 ABLAPL/2229/2024	GHATAKESWAR DAKSHINAKABAT VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BADAGODA P.S. /613 /2023 () //
325	D-ABLAPL/5611/2024 ABLAPL/2230/2024	PRASANTA KUMAR RAY VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	JAJPUR ROAD /132 /2024 () //
326	D-ABLAPL/5709/2024 ABLAPL/2231/2024	ASHOK KUMAR PATRA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	JAJPUR ROAD /132 /2024 () //
327	D-ABLAPL/5642/2024 ABLAPL/2232/2024	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	ARUN KUMAR MANSINGH VS	//0 () //
328	D-ABLAPL/5712/2024 ABLAPL/2233/2024	PABITRA @ BABLU TRIPATHY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NABARANGAPUR TOWN /66 /2024 () //
329	D-ABLAPL/5652/2024	SUKANTA KUMAR SAHOO	BABI SANGRAM KISHORE SETHY	PATKURA /48 /2024

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	ABLAPL/2234/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5714/2024 ABLAPL/2235/2024	JAGABANDHU KALAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /334 /2023 () //
331	D-ABLAPL/5668/2024 ABLAPL/2236/2024	ROHIT MAHANANDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	NAWAPARA /15 /2015 () //
332	D-ABLAPL/5694/2024 ABLAPL/2237/2024	TUKUNA LENKA VS UNION OF INDIA(RAILWAY)	PRADEEP KUMAR DAS VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0001047/2023
333	D-ABLAPL/5718/2024 ABLAPL/2238/2024	DULI PADHI @ DULI DEI @ HULI PADHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /168 /2023 () //
334	D-ABLAPL/5797/2024 ABLAPL/2239/2024	SAROJ PANI VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /106 /2023 () //
335	D-ABLAPL/5842/2024 ABLAPL/2240/2024	RABINDRA MALLICK VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /106 /2023 () //
336	D-ABLAPL/5802/2024 ABLAPL/2241/2024	KRISTANTA BIRO VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /106 /2023 () //
337	D-ABLAPL/5887/2024 ABLAPL/2242/2024	DEEPAK BARIK @ DIPAK KUMAR BARIK VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	ANGUL TOWN /85 /2024 () //
338	D-ABLAPL/5824/2024 ABLAPL/2243/2024	BIPIN PRUSTY VS STATE OF ODISHA	SASMITA NANDA VS	DHENKANAL SADAR /84 /2024 () //
339	D-ABLAPL/6006/2024 ABLAPL/2244/2024	SUBRAT RANJAN DIXIT @ BABUNA VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	BHADRAK RURAL /58 /2024 () //
340	D-ABLAPL/5830/2024 ABLAPL/2245/2024	PADU PRUSTY @ PADMA PRUSTY VS	AMLAN SHAKTI PAUL VS	KHURDA P.S. /374 /2018 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/6012/2024 ABLAPL/2246/2024	STATE OF ODISHA ARATI SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /119 /2024 () //
342	D-ABLAPL/6028/2024 ABLAPL/2247/2024	UDAYNATH BARAL @ JITU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BADAMBADI /53 /2024 () //
343	D-ABLAPL/6040/2024 ABLAPL/2248/2024	BHABESH MOHANTA @ KUNA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /273 /2023 () //
344	D-ABLAPL/5831/2024 ABLAPL/2249/2024	CHANDAN JENA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PARADEEP LOCK /543 /2023 () //
345	D-ABLAPL/6043/2024 ABLAPL/2250/2024	PRAJAPATI @ SUNITA DAS VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /77 /2024 () //
346	D-ABLAPL/6054/2024 ABLAPL/2251/2024	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RENGALI DAM SITE /27 /2024 () //
347	D-ABLAPL/6093/2024 ABLAPL/2252/2024	LIPUNU DAS VS STATE OF ODISHA	SULOCHANA PATRO VS	NIMAKHANDI /378 /2023 () //
348	D-ABLAPL/6063/2024 ABLAPL/2253/2024	DAMAYANTI GOUDA VS STATE OF ODISHA	SULOCHANA PATRO VS	CHOUDWAR /559 /2023 () //
349	D-ABLAPL/6095/2024 ABLAPL/2254/2024	SURAJ KUMAR @ SURAJ KUMAR GOUDA VS STATE OF ODISHA	SULOCHANA PATRO VS	CHOUDWAR /559 /2023 () //
350	D-ABLAPL/6065/2024 ABLAPL/2255/2024	BIBHUTI BHUSAN PATTASANI VS STATE OF ODISHA	PARSURAM DAS VS	NIRAKARPUR /56 /2024 () //
351	D-ABLAPL/6073/2024 ABLAPL/2256/2024	SIPU NAHAK VS STATE OF ODISHA	SULOCHANA PATRO VS	BADABAZAR /95 /2023 () //

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352	D-ABLAPL/6120/2024 ABLAPL/2257/2024	DIGAMBARA MALLIK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PATTAMUNDAI /37 /2024 () //
353	D-ABLAPL/6122/2024 ABLAPL/2258/2024	SACHIN SUT @ SUDH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	KHETRARAJPUR /6 /2024 () //
354	D-ABLAPL/6103/2024 ABLAPL/2259/2024	BIGYAN BEHERA VS STATE OF ODISHA	AKASH BHUYAN VS	ABHAYACHANDPUR /50 /2024 () //
355	D-ABLAPL/6105/2024 ABLAPL/2260/2024	CHANDAN PARIDA VS STATE OF ODISHA	AKASH BHUYAN VS	/ /0 J.M.F.C.,JAGATSINGHPUR(Jagatsinghapur) 2(C)CC/0000017/2024
356	D-ABLAPL/6123/2024 ABLAPL/2261/2024	ABHIJIT RAJ @ LINKUN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	DHENKANAL SADAR /62 /2024 () //
357	D-ABLAPL/6109/2024 ABLAPL/2262/2024	MANJUR AHMED KHAN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL SADAR /146 /2024 () //
358	D-ABLAPL/6130/2024 ABLAPL/2263/2024	SUNIL JENA @ BUTUNA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /258 /2020 () //
359	D-ABLAPL/6113/2024 ABLAPL/2264/2024	DEEPAK PADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AMBABHONA /29 /2024 () //
360	D-ABLAPL/6119/2024 ABLAPL/2265/2024	SADHAB BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /147 /2022 () //
361	D-ABLAPL/6146/2024 ABLAPL/2266/2024	AASIS MOHARANA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	/ /0 () //
362	D-ABLAPL/6164/2024 ABLAPL/2267/2024	BINOD KUMAR PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BALIANTA P.S. /79 /2024 () //
363	D-ABLAPL/6182/2024	RAJALAXMI BISWAL	SARADA PRASAD DASH	RAMACHANDI /15 /2024

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	ABLAPL/2268/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/6170/2024 ABLAPL/2269/2024	SANKARA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	G.R.P.S. /26 /2024 () //
365	D-ABLAPL/6202/2024 ABLAPL/2270/2024	SURESH KALANDI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /99 /2024 () //
366	D-ABLAPL/6205/2024 ABLAPL/2271/2024	L. VENKATESH @ LENKA VENKATESH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /318 /2023 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R) GR/0000694/2023